

Relief Measures for Persons affected by Leakage of Gas From Union Carbide

1742. SHRI CHITTA MAHATA :
SHRI AJIT KUMAR SAHA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have made a study to know the category of persons who were mostly affected by the leakage of gas from the Union Carbide Factory in Bhopal in December last;

(b) if so, the details in this regard;

(c) if not, the reasons therefor;

(d) whether adequate relief measures have not been provided to the affected persons;

(e) if so, the reasons therefor; and

(f) if not, the details of relief measures provided to the affected persons ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). The State Government have reported that with a view to take action for long term rehabilitation of the affected persons keeping in view their present health and employment position, a comprehensive survey of the families living in the affected areas has been undertaken. The complete findings and the analysis of the data collected during the survey has not been received from the State Government so far.

(d) to (f). All possible relief measures, including medical assistance, have been provided to the affected persons. State Government have so far incurred an expenditure of over Rs. 8 crores in providing relief

measures. These include cash ex-gratia payment to the kin of dead and those injured and provision of foodgrains, edible oils and milk to the affected.

Delivery/Transmission of Telegrams

1743. SHRI MOLL CHAND DAGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telegrams sent by hand and by Post separate in the Central Telegraph Offices in the metropolitan cities during the last three years giving C.T.O. wise/year-wise break-up;

(b) the reasons why the telegrams are being sent by Post instead of sending them on the telegraph circuits;

(c) whether number of telegrams sent by post is increasing; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The desired information is enclosed in the attached statement;

(b) Telegrams are sent by post when very heavy delay is anticipated in their transmission on the telegraph circuits due to :

(i) Power failure,

(ii) interruption of telegraph channels;

(iii) abnormal absenteeism of the operative staff.

(c) No, Sir.

(d) Does not arise.

Statement

Statement showing year-wise, CTO-wise break up of the number of telegrams sent by Post and by hand to local offices and their respective percentages to the number sent on the telegraph circuits in them metropolitan cities

Name of the CTO	Number of telegrams sent by post in					
	1982		1983		1984	
	No.	%age	No.	%age	No.	%age
Bombay	488041	3.52	185049	1.37	14224	0.11
Calcutta	346239	3.20	574563	2.47	493406	2.07
Madras	93801	0.95	233055	2.30	8920	0.09
New Delhi	351804	1.94	470464	2.50	191902	1.08

Name of the CTO	Number of telegrams sent by hand to local offices** in					
	1982		1983		1984	
	No.	%age	No.	%age	No.	%age
Bombay	2599872	24.95	2800843	26.30	2756122	26.48
Calcutta	1020945	9.40	1047856	6.34	920700	7.60
Madras	651388	6.63	629880	6.21	862860	8.94
New Delhi	520125	2.08	784111	4.1	244700	1.30

** Bulk transfer of telegrams by hand to local delivery offices is done mostly between 2200 and 0600 hours when delivery of telegrams is not undertaken as a rule; whereas transmission of the same on telegraph circuits during this non-delivery period does not confer any advantage.

Increase in the Telephone Capacity of Sonepat and Gohana Telephone Exchanges in Haryana

1744. SHRI DHARAMPAL SINGH MALIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to increase the telephone capacity of Sonepat and Gohana Telephone Exchanges in Haryana during the next three years;

(b) if so, the details thereof;

(c) the time by which these exchanges will be expanded;

(d) the number of additional lines to be given; and

(e) the funds allocated for the purpose, if any ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d). Sonepat Exchange is recently expanded by 200 lines. At Gohana spare capacity is available at present for providing connections. Further expansion of these exchanges would be considered depending on the building up of further demand and availability of equipment.

(e) Funds for the above expansion will be met from the lump sum grant allocated to the circle.

Vacancies of Judges and pending cases in Allahabad High Court

1745. SHRI RAJ KUMAR RAI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether a large number of cases are pending in Allahabad High Court for the last several years as there are many posts of Judges lying vacant;

(b) if so, the number of cases pending since 15 years, 10 years and 5 years; and

(c) the action Government propose to take to clear the cases and filling up the vacant posts of Judges ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) to (c). As per information furnished by the Registry of the Allahabad High Court, 2,12,453 cases were pending as on 30.6.84. Out of these, 45,845 cases are more than 5 years old and 5019 cases are more than 10 years old. The pendency of cases in the Allahabad High Court and in other High Courts is due to several complex factors and is not attributable to the existence of vacancies alone. However, the filling up of the vacancies is engaging the attention of Government. Steps taken to reduce pendency in High Courts in general are given in the attached statement.